

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 205/2009

Date: 25.3.2013

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited (PGCIL),  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of incentive based on availability of transmission system for the year 2008-09  
for Western Region

Sir,

Please refer to the Commission's Order dated 2.12.2009 on the above mentioned petition wherein it was observed that the main petition shall be listed for hearing after finalization of tariff of the transmission assets commissioned during 2008-09, and PGCIL was directed to submit revised transmission availability certificate after reconciliation of availability figures by the concerned RPCs. The same is still awaited. You are requested to furnish the same urgently.

Yours faithfully,

(P.K. Sinha)  
Asst. Chief (Legal)